

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.213 of 2014

Dated: 17th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GSPC Gas Company Ltd. Appellant (s)

Versus

Gail India Limited & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

ORDER

The counsel for the Appellant has filed Rejoinder Submission.

Post the matter on **05.12.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Jp/vg